

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.09.2017 AT 10.30 AM

CA/Ind-3161/252/HDB/2017
Bhavishya Cements Privaye limited
252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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DR. S.V. RAMA KORISANA	Adr	SVRAUGICUMI@ Musi	1. San

Counsel for Respondent(s):

	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Enclosed Order Sheet

Heard Shri K.Ch. Venkat Reddy, Learned Counsel for the Petitioner.

CA disposed of by separate orders.

Member (T)

Member (I)

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